

(e) A few houses are continued to be under the occupation of the Corporation in accordance with the provisions of the Delhi Rent Control Act, due to exigencies of work, and non-availability of entitled type of accommodation.

Appointment of Vice-Chancellor of Pondicherry University

1226. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the Pondicherry University is functioning without a Vice Chancellor for the last several months;

(b) whether the process for selection of a Vice Chancellor of Pondicherry University has been completed; and

(c) if so, when the post is likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARIHAN): (a) to (c) Dr. K. Venkatasubramanian completed his term as Vice-Chancellor of Pondicherry University on 15-10-1990. Dr. A. Gnanam, Director, Centre for Plant Molecular Biology, Madurai Kamraj University has been appointed as the new Vice-Chancellor of Pondicherry University on 1-1-1991.

Restrictions on Flights by Foreign Airlines

1227. SHRI VIREN J. SHAH:

SHRI PRAMOD MAHAJAN:

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government's attention has been drawn to the news-item captioned 'Official restriction limit tourism to India: Lufthansa' which

appeared in 'The Independent' dated December 10, 1990 on apprehensions about non-realisation of the projected 10 to 15 percent growth per annum in Indo-German air traffic due to restrictions put by India on the number of flights that can be operated by foreign airlines; and

(b) if so, what steps Government propose to take to ease operational restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b) The news item is incorrect. Lufthansa were entitled to operate 8 services per week until September, 1988. In September, 1988, the entitlement was raised to 9 and in October, 1990 it was further raised to 10 services per week. Further with effect from 1-4-1991, Lufthansa can operate twice weekly services to Calcutta or Madras.

Appointment of Chairman-cum-Managing Directors in Air India and Indian Airlines

1228. SHRI S. MADHAVAN:

SHRI ASHOK NATH
VERMA:

SHRI DHULESHWAR
MEENA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the criteria followed in the selection and appointment of the Chairman cum Managing Directors in the two Corporation viz, Air India and Indian Airlines;

(b) the number of Directors, both technical and non-technical who were superseded by the acting Chairman and Managing Director of Air India;

(c) whether his attention has been invited to the news-item captioned 'Jetlay's appointee, S. R. Gupta, may be asked to leave, AIR INDIA may get new Chairman that appeared in